CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF
KAKATIYA TEXTILES LIMITED

Registered Office: Kodad Mandal, Nalgonda District, Nallabandagudem – 508 206, Andhra Pradesh.

This is a corrigendum to the Original Public Announcement ("PA") that appeared in this newspaper on Wednesday, December 21, 2005 issued by **EDELWEISS CAPITAL LIMITED**, the Manager to the Offer, on behalf of **MR. L G RAMAMURTHI and MR. SUMANTH RAMAMURTHI** (hereinafter referred to as 'Acquirers') pursuant to Regulations 10 & 12 in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 and subsequent amendments thereto [SEBI (SAST) Regulations].

The Shareholders of Kakatiya Textiles Limited are requested to note the following amendments with respect to the PA :

ORIGINAL & REVISED ACTIVITY SCHEDULE

Activity	Original Schedule		Revised Schedule	
	Date	Day	Date	Day
Date of Public Announcement	December 21, 2005	Wednesday	December 21, 2005	Wednesday
Specified Date	January 17, 2006	Tuesday	January 17, 2006	Tuesday
Last date for a competitive bid, if any	January 11, 2006	Wednesday	January 11, 2006	Wednesday
Date by which Letter of Offer will be posted to shareholders	January 30, 2006	Monday	April 15, 2006	Saturday
Date of opening of the Offer	February 8, 2006	Wednesday	April 21, 2006	Friday
Last date for Revising the Offer Price / Number of Shares	February 15, 2006	Wednesday	April 28, 2006	Friday
Last date for Withdrawing acceptances tendered by shareholders	February 21, 2006	Tuesday	May 5, 2006	Friday
Date of closing of the Offer	February 27, 2006	Monday	May 10, 2006	Wednesday
Date of communicating acceptance/ rejection and payment of consideration for accepted shares / dispatch of the share certificate in case of rejection.	March 13, 2006	Monday	May 24, 2006	Wednesday

REVISED OFFER SIZE

The offer size has been revised to acquire upto 21,53,720 equity shares of face value Rs.10 each representing 20% of the voting rights as against earlier offer to acquire upto 11,53,720 equity shares of face value Rs.10 each.

The revised offer size has been calculated as under:

Particulars	Face Value	No. of Shares	No. of Voting Rights
Total Issued equity shares	10	58,10,600	–
Partly paid equity shares	10	42,000	–
Total fully paid equity shares	10	57,68,600	57,68,600
Preference shares on which dividend was in Arrears for 2 years on January 24, 2002	100	5,00,000	50,00,000
Total Voting Rights			**1,07,68,600**
20% of Total Voting Rights for which the revised offer is made			21,53,720

PERSONS ELIGIBLE TO PARTICIPATE IN THE OFFER

All the shareholders, except the Acquirers and the parties to SPA, who own the shares of KTL anytime before the closure of the Offer, are eligible to tender the shares in the offer.

DETAILS OF EXPERIENCE OF ACQUIRERS

a) Mr. L G Ramamurthi has an overall experience of 44 years in Textile and Engineering Industry. Under his guidance SARA ELGI group has grown to Rs.500 crores turnover and emerged as leaders in textiles and engineering in south India. In early 80's he pioneered the concept of collaboration with European and US Companies within his group and since then the group has come a long way adapting new technologies. He was also instrumental in steering the group R & D activities to build socially conscious and sensitive new processes and solutions. He is also associated with several trade bodies and associations.

b) Mr. Sumanth Ramamurthi has an overall experience of 16 years in Textile and Engineering Industry. He is the managing director of the SARA ELGI group and has been responsible for developing superior manufacturing facilities for the group, enhancing In house design capabilities, Infrastructure development and IT consolidation for the group. He is following the foot steps of his father Mr. L G Ramamurthi and is spreading the core values of group viz. Integrity, understanding, excellence, unity and responsibility among the group members.

FINANCIAL ARRANGEMENTS

a) The total fund requirement for the acquisition of 21,53,720 equity shares, being 20% of the voting rights of KTL, at Re 1/- per share is Rs. 21,53,720/- (Rupees Twenty One Lacs Fifty Three Thousand Seven Hundred Twenty only).

b) In accordance with Regulation 28 of the SEBI (SAST) Regulations, Acquirers have created an Escrow Account in the form of a cash deposit of Rs. 5,50,000/- (Rupees Five Lacs Fifty Thousand only), being in excess of 25% of the total consideration payable under this Offer, with UTI Bank, Pappnaickan Palayam Branch, Coimbatore. Edelweiss Capital Limited, the Manager to the Offer has been empowered to realise the value of the Escrow in terms of the SEBI (SAST) Regulations, by marking a lien on the deposit in favour of the Manager to the Offer.

COMPLIANCE WITH THE PROVISIONS OF THE SEBI (SAST) REGULATIONS

The SEBI has initiated action against the Target Company for not complying with the provisions of chapter II of the SEBI (SAST) Regulations on time and against sellers for not complying with the provisions of chapter II & III of the SEBI (SAST) Regulations

COMPLIANCE WITH REGULATION 21 (2)

If, pursuant to the completion of the offer the total shareholding of the acquirers exceeds 75% of the total voting capital of KTL, the Acquirers will acquire only such number of shares from the sellers through SPA which will maintain atleast 25% Non-promoter shareholding after the offer in the target company.

All other terms and conditions of the offer remain unchanged. The Acquirers accepts full responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations.

This announcement should be read in conjunction with the PA. The terms not defined herein will have the same meaning as defined in PA.

This Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by : Manager to the Offer

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Ideas create, values protect

EDELWEISS CAPITAL LIMITED

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On behalf of the Acquirers

Mr. L G Ramamurthi
Saroram, 185 Race Course, Coimbatore - 641018

Mr. Sumanth Ramamurthi
74, Appusami Layout, Red Fields, Coimbatore - 641045

Place : Mumbai

Date : April 15, 2006

Size: 29x16 sq. cm